

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC.NO.315/2025-B.SPL.,

DATED:20.01.2026

The following Civil Judges (Senior Division) are empanelled for promotion as District Judges (Entry Level) by promotion under 65% quota, for the year 2025.

| SL. NO | NAME AND DESIGNATION OF THE OFFICER |
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| 1. | SRI B.BABU NAIK, Civil Judge (Senior Division), now working as Special Judge for trial of cases under SCs and STs (POA) Act-cum-X Additional District and Sessions Judge, Machilipatnam, Krishna District on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007. |
| 2. | SRI M.SHANKAR RAO, Civil Judge (Senior Division), now working as Special Judge for trial of offences under the protection of Children from Sexual Offences, Act, 2012 (POCSO Act), Chittoor on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007. |
| 3. | SRI K.SYAM BABU, Formerly Civil Judge (Senior Division), now working as VI Additional District and Sessions Judge (Fast Track Court), Bapatla, Guntur District on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007. |


REGISTRAR (VIGILANCE)